

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:7842
ANSWERED ON:16.05.2000
RESERVATION TO WOMEN
RAMDAS ATHAWALE

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government propose to give reservation to the women belonging to muslims and the backward class under the women reservation Bill separately;
- (b) if so, whether the Government also propose to give reservation to the women belonging to Scheduled Castes and Scheduled Tribes separately;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SUMITRA MAHAJAN)

(a),(b),(c)&(d) The Government of India has already introduced the Constitution (Eighty-Fifth) Amendment Bill, 1999 in the Lok Sabha for providing reservation of not less than one third of seats for women, including Scheduled Castes and Scheduled Tribes, in the Lok Sabha and in the State Legislative Assemblies.